

[Shri Jyotirmoy Bosu]
tained in their Ninety-fourth Report
relating to Ministry of Finance.

(2) Hundred and thirty-second
Report on action taken by Govern-
ment on the recommendations con-
tained in their Ninety-third Report
on Audit Reports on the Accounts
of Khadi and Village Industries
Commission for the years 1964-65 to
1970-71.

(3) Hundred and thirty-third Re-
port on the Report of the Comptrol-
ler and Auditor General of India for
the year 1971-72—Union Govern-
ment (Civil) relating to the Minis-
tries of Finance, Home Affairs and
Cabinet Secretariat (Department of
Personnel).

COMMITTEE ON PUBLIC UNDER- TAKINGS

55TH AND 56TH REPORTS AND MINUTES

SHRI NAWAL KISHORE SHARMA
(Dausa): I beg to present the follow-
ing Reports and Minutes of the Com-
mittee on Public Undertakings:

(1) Fifty-fifth Report on Hindu-
stan Photo Films Manufacturing
Company Limited.

(2) Fifty-sixth Report on Indian
Drugs and Pharmaceuticals Limited.

(3) Minutes of the sittings of the
Committee (1973-74) relating to
action taken by Government on the
Reports of the Committee.

(4) Minutes of the sittings of the
Committee (1973-74) relating to
Procedure and Miscellaneous
Matters.

JOINT COMMITTEE ON OFFICE OF PROFIT

NINTH REPORT

SHRI PATTABHI RAMA RAO
(Raia mudry): I beg to present the
Ninth Report of the Joint Committee
on Offices of Profit.

DISTURBED AREAS (SPECIAL COURTS) BILL

REPORT OF JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Now-
gong): I beg to present the Report of
the Joint Committee on the Bill to
provide for the speedy trial of certain
offences in certain areas and for
matters connected therewith.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

RECOMMENDATION TO RAJYA SABHA TO
ELECT A MEMBER.

SHRI D. BASUMATARI (Kokraj-
har): I beg to move:

"That this House do recommend to
Rajya Sabha that Rajya Sabha do
elect one member of Rajya Sabha in
accordance with the system of pro-
portional representation by means
of the single transferable vote to the
Committee on the Welfare of Sched-
uled Castes and Scheduled Tribes
in the vacancy caused by the resigna-
tion of Dr. Z. A. Ahmad from the
Committee and do communicate to
this House the name of the member
so elected by Rajya Sabha to the Com-
mittee".

MR. SPEAKER: The question is:
"That this House do recommend to
Rajya Sabha that Rajya Sabha do
elect one member of Rajya Sabha in
accordance with the system of pro-
portional representation by means of
the single transferable vote to the
Committee on the Welfare of Sched-
uled Castes and Scheduled Tribes in
the vacancy caused by the resigna-
tion of Dr. Z. A. Ahmad from the
Committee and do communicate to
this House the name of the member
so elected by Rajya Sabha to the
Committee."

The motion was adopted.